

pointed out that he belongs to a particular group. Immediately, the songs were returned to him. But, about a week later, the same thing was broadcast in the Madras station. That was why I wanted to know whether a particular *modus operandi* is adopted in this particular station.

**Mr. Speaker** If really on account of some kind of partiality or prejudice, this kind of thing happens, I would not hesitate to allow a question of that kind, or if there is a kind of nepotism or discrimination, I would not hesitate to allow the question; but even if the hon. Minister who is in charge of this portfolio were present here, he might not have been able to answer the question without notice. He is not expected to know everything about everything.

**Shri Tangamani:** I have specifically mentioned Tiruchirappalli station, so that the hon. Minister may know how these folk songs have been broadcast.

**Mr. Speaker:** That does not arise out of the main question. The general question with regard to Tiruchirappalli station has been answered.

#### Sub-Division of Plots of Land in Delhi

\*523. **Shri Ram Krishan Gupta:** Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 514 on the 16th August, 1961 and state:

(a) whether the seven-member Committee appointed to study the proposal for sub-dividing larger plots of land in developed residential areas in Delhi, has submitted its report; and

(b) if so, the details thereof and action taken thereon?

**The Deputy Minister of Rehabilitation (Shri P. S. Naskar):** (a) No, Sir.

(b) Does not arise.

**Shri Ram Krishan Gupta.** May I know whether these areas are being held by co-operative societies or they are in the possession of Government?

**Shri P. S. Naskar:** The terms of reference of this committee are to make a survey of the existing built-up areas of Delhi and look into the question of the division of those plots not exceeding 1200 square yards.

#### Communist Infiltration into Sikkim

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\*524 { **Shri D. C. Sharma:**  
**Shri P. G. Deb:**  
**Shri Assar:**

Will the **Prime Minister** be pleased to state:

(a) whether his attention has been drawn to the press reports that communist infiltration was taking place from India into Sikkim; and

(b) if so, the reaction of Government of India?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) and (b). We have seen press reports stating that the Maharajkumar of Sikkim had referred to the visit to Sikkim of certain Nepalese communists.

We have no information about the visit to Sikkim of communists from India. Indians and Nepalese move freely in and out of Sikkim and consequently no records of their movement are kept.

The situation in Sikkim is said to be normal.

**Shri D. C. Sharma:** May I know whether those persons who visited Sikkim from Nepal did any kind of propaganda there, and if so, what kind of propaganda?

**Shrimati Lakshmi Menon:** We have no information whether they have done any propaganda or not.

#### Ceylon Immigration Act

\*526. **Shri Tangamani:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that a considerable number of persons are detained in Talaimannar, Ceylon under Ceylon Immigration Act;